

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No201  
CP(IB)/242(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Wrinkle Marketing Pvt Ltd  
V/s  
Roselabs Bioscience Limited

.....Applicant

.....Respondent

**Order delivered on ..19/01/2023**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Shaan Munshaw, Adv.  
For the Respondent : Mr. Kunal Vaishnav, Adv.

**ORDER**

Learned Counsel for the applicant seeks and is granted seven days to file rejoinder.

List on 20.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**